

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4046
ANSWERED ON:20.12.2005
GRAB DREDGING IN PARADIP PORT
Singh Shri Sugrib

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether grab dredging has been undertaken in Paradip Port to remove cargo spillage;
- (b) if so, the details of various type of cargo dredged;
- (c) whether the Paradip Port Trust has identified the port user, Stevedore responsible for dropping of cargo into the harbour water;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to recover expenditure incurred on berth face dredging in Paradip Port Trust?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI T.R. BAALU)

- (a) & (b): Grab dredging is carried out regularly alongside the berths in Paradip Port for removal of cargo spillage. This is undertaken for removal of spillage which occurs while handling coal, coke, iron ore, chrome ore, rock phosphate and sulphur.
- (c) & (d): There are a number of users handling these cargoes regularly. Grab dredging is undertaken only after certain period of time after accumulation of spillage. Port is, therefore, not in a position to identify any particular stevedore responsible for dropping of the cargo into the harbour water.
- (e): Paradip Port has taken steps to recover the expenditure incurred on berth face dredging from the stevedores by imposing 20% additional levy on the labour supplied to the stevedores.